

**COURT-I**

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

**APPEAL NOS. 277 & 278 OF 2014**  
**APPEAL NOS. 65, 66 & 56 OF 2015**  
**APPEAL NO. 7 OF 2015 & IA NO. 9 OF 2015**

**Dated: 11<sup>th</sup> December, 2015**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson**  
**Hon'ble Mr. I.J. Kapoor, Technical Member**

**APPEAL NO. 277 OF 2014**

**In the matter of:**

**Chhattisgarh State Power Distribution Co. Ltd. ....Appellant(s)**  
**Versus**  
**Chhattisgarh State Electricity Regulatory Commission & Ors. ....Respondent(s)**

Counsel for the Appellant(s) : Mr. K. Gopal Choudary

Counsel for the Respondent(s) : Mr. C.K. Rai for R-1

Mr. Sanjay Sen, Sr. Adv.  
 Mr. Hemant Singh for R-2

**APPEAL NO. 278 OF 2014**

**In the matter of:**

**Chhattisgarh State Power Distribution Co. Ltd. ....Appellant(s)**  
**Versus**  
**Chhattisgarh State Electricity Regulatory Commission & Ors. ....Respondent(s)**

Counsel for the Appellant(s) : Mr. K. Gopal Choudary

Counsel for the Respondent(s) : Mr. C.K. Rai for R-1

Mr. Sanjay Sen, Sr. Adv.  
 Mr. Hemant Singh for R-2

Ms. Suparna Srivastava,  
 Ms. Anushka Arora and  
 Mr. Manu Dev Sharma for R-3

**APPEAL NO. 65 OF 2015**

**In the matter of:**

**Chhattisgarh State Power Distribution Co. Ltd. .... Appellant(s)**  
**Versus**  
**Chhattisgarh State Electricity Regulatory Commission & Anr. ....Respondent(s)**

Counsel for the Appellant(s) : Mr. K. Gopal Choudary

Counsel for the Respondent(s) : Mr. C.K. Rai for R-1  
 Mr. Anshu Mahajan  
 Mr. Rahul Singh for R-2

**APPEAL NO. 66 OF 2015**

**In the matter of:**

**Chhattisgarh State Power Distribution Co. Ltd. .... Appellant(s)**  
**Versus**  
**Chhattisgarh State Electricity Regulatory Commission & Anr. ....Respondent(s)**

Counsel for the Appellant(s) : Mr. K. Gopal Choudary

Counsel for the Respondent(s) : Mr. C.K. Rai for R-1  
 Mr. Anshu Mahajan  
 Mr. Rahul Singh for R-2

**APPEAL NO. 56 OF 2015**

**In the matter of:**

**Chhattisgarh State Power Distribution Co. Ltd. .... Appellant(s)**  
**Versus**  
**Chhattisgarh State Electricity Regulatory Commission & Anr. ....Respondent(s)**

Counsel for the Appellant(s) : Mr. K. Gopal Choudary

Counsel for the Respondent(s) : Mr. C.K. Rai for R-1  
 Mr. Anshu Mahajan  
 Mr. Rahul Singh for R-2

**APPEAL NO. 7 OF 2015 &**  
**IA NO. 9 OF 2015**

**In the matter of:**

**M/s. Jindal Steel & Power Ltd.**

**....Appellant(s)**

**Versus**

**Chhattisgarh State Electricity Regulatory Commission & Ors.**

**....Respondent(s)**

Counsel for the Appellant(s)

:

Mr. Sanjay Sen, Sr. Adv.  
Mr. Hemant Singh

Counsel for the Respondent(s)

:

Mr. C.K. Rai &  
Mr. Paramhans for R-1  
Mr. K. Gopal Choudhary for R-2  
Mr. Arvind Banerjee (Rep.)

**ORDER**

Permission to file the copy of Writ Petition is granted.

List the matter for hearing on **05.02.2016.**

**(I.J. Kapoor)**  
**Technical Member**  
ss/mk

**(Justice Ranjana P. Desai)**  
**Chairperson**